

NOTIFICATION No. 8 / 2014

Tmt. R.Kalaimathi, III Additional District Judge, Erode at Gobichettipalayam, who has been appointed on transfer as III Additional Principal Judge, Family Court, Chennai in G.O.(2D.).No.5, Home (Courts.II) Department, dated 08.01.2014 is transferred and posted as III Additional Principal Judge, Family Court, Chennai vice Tmt.V.Charuhasini, transferred.

Tmt. V.Charuhasini, III Additional Principal Judge, Family Court, Chennai, who has been appointed on transfer as II Additional Principal Judge, Family Court, Chennai in G.O.(2D.).No.5, Home (Courts.II) Department, dated 08.01.2014 is transferred and posted as II Additional Principal Judge, Family Court, Chennai vice Tmt.S.Kannammal, transferred.

Tmt. S.Kannammal, II Additional Principal Judge, Family Court, Chennai, who has been appointed on transfer as I Additional Principal Judge, Family Court, Chennai in G.O.(2D.).No.5, Home (Courts.II) Department, dated 08.01.2014 is transferred and posted as I Additional Principal Judge, Family Court, Chennai in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 17.01.2014.

Sd/- P.KALAIYARASAN.
REGISTRAR GENERAL